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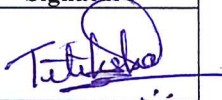
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No. 337/230/HDB/2018
NAME OF THE COMPANY	Design And Test Technologies India Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Titiksha Jain	ACS	cstitiksha@gmail.com 9701892949	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
for RD			

ORDER

Learned PCS Ms. Titiksha Jain present for Petitioner. Learned counsel Ms. Suma present on behalf of Mr. T. Sujan Kumar Reddy for RD

Petitioner PCS represented that the direction dated 02.08.2018 complied with and publication made.

Petitioner filed proof of service of notice on statutory authorities.

Petitioner filed proof of Publication.

Heard arguments of learned PCS appearing for Petitioner.

At request of RD counsel, list the matter on 05.09.2018


MEMBER JUDICIAL